

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3954/2025

K. GOPI

Appellant(s)

VERSUS

THE SUB REGISTRAR & ORS.

Respondent(s)

(IA No. 260392/2024 - APPLICATION FOR PERMISSION
IA No. 260391/2024 - EXEMPTION FROM FILING O.T.)

Date : 07-04-2025 This matter was called on for pronouncement
of judgment today.

For Appellant(s) :

Ms. Qurratulain, AOR

For Respondent(s) :

Mr. P.S.Raman, AG, Sr. Adv.
Mr. Sabarish Subramanian, AOR

Hon'ble Mr. Justice Abhay S.Oka pronounced the
Reportable judgment of the Bench comprising His Lordship
and Hon'ble Mr. Justice Ujjal Bhuyan.

The appeal is allowed in terms of the signed
Reportable judgment.

Pending applications also stand disposed of.

(Anita Malhotra)
AR-CUM-PS

(AVGV RAMU)
Court Master

(Signed Reportable judgment is placed on the file.)